GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.4236

TO BE ANSWERED ON FRIDAY THE 11TH AUGUST, 2017 SHRAVANA 20, 1939 (SAKA)

IMPACT OF GST ON ATM INDUSTRY

4236. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Automated Teller Machine (ATM) industry is facing a lot of problems under Goods and Services Tax (GST) in maintaining ATM machines as ATMs are put under the highest tax slab of 28 percent under the new GST regime and if so, the details thereof:
- (b) whether the Government has received any representations from the Confederation for ATM Industry (CATMI) for redressal of their problems with regard to GST implementation:
- (c) if so, the details thereof; and
- (d) the steps/action taken by the Government in this regard?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a), (b), (c) & (d): Based on the recommendation of the GST Council, 28% GST rate has been prescribed for automatic bank note dispensers [falling under tariff item 8472 90 30]. However, the parts and accessories for these machines have been prescribed 18% GST.

The Confederation of ATM Industry (CATMI) vide their representation dated 09.06.2017 had requested for consideration of 18% GST on these machines instead of 28%. The request was examined and not acceded to at the present.
